

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 6091 of 2016

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

15/08.09.2021 Heard Mr. Ratnesh Kumar, learned counsel appearing for the petitioner, Mr. Amit Kumar Das, learned counsel appearing for the respondent-CCL and Mr. Avishek Dubey, learned counsel appearing for the respondent No.8.

On the request of learned counsel for the parties, list this case after two weeks.

(Dr. S.N. Pathak, J.)

Kunal/-